

related areas.

- ii) To promote management and operational efficiency of transport services.
- iii) To organise appropriate training programmes both at institutional and individual level.
- iv) To foster regional co-operation in the transport sector.

(c) No other country has participated in the setting up of the Institute. However, countries in the Asian Region are likely to participate and benefit from its activities.

(d) The Institute has been set up under the Societies Registration Act, 1860, as an autonomous body. The initial capital for the Institute is proposed to be arranged through one-time contribution by the government, contribution from organisations which expect to benefit from the services of the Institute and grant from international agencies. The recurring expenditure is expected to be met through the resources/contributions to be raised by the Institute.

Establishment of Archaeological Survey of India Office at Jaunpur

2096. SHRI YADVENDRA DATT: Will the PRIME MINISTER be pleased to state:

(a) the number of buildings and bridges of historical importance in Jaunpur;

(b) whether Government propose to establish an Archaeological Survey of India office at Jaunpur for their proper upkeep and maintenance;

(c) if so, by when it is likely to be done; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) There are sixteen historical monuments protected by the Central Government as monuments of National importance and four monuments are protected by the State Government of Uttar Pradesh out which two are bridges in District Jaunpur.

(b) There is already a sub-circle office at Jaunpur under the Patna Circle of Archaeological Survey of India for the upkeep and preservation of local monuments under the protection of the Central Government.

(c) Does not arise.

(d) Does not arise.

Sales by Kendriya Bhandar to Government Departments

2097. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether irregularities have been noticed in making sales of stationery items to Government Departments by Kendriya Bhandar according to an investigation conducted by the Defence Department;

(b) if so, the details thereof;

(c) the particulars of the officials found guilty; and

(d) the action taken in the matter so far?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (d). Some irregularities have been noticed in the purchase of a specific brand of stationery by the Ministry of Defence from the Kendriya Bhan-